

&ITEM No.1-B  
(for judgment)

Court No.4

SECTION XVI

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1609-1610/2001

DULHIN PADHARO DEVI

Appellant (s)

VERSUS

INDRAJEET TIWARY & ANR.

Respondent (s)

Date :31/01/2008 This Petition was called on for judgment today.

For Appellant (s)

Mr. Akhilsesh Kumar Pandey,Adv.

For Respondent(s) Mr. Usgra Shankar Prasad,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice P. Sathasivam.

The appeals are dismissed in terms of the signed  
Judgment.

(Ganga Thakur)  
PS to Registrar

(Vijay Aggarwal)  
Court Master

Signed Reportable judgment is placed on the file.